## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-WP (C) PIL no. 66-A/2020

EMG-CM no.16-A/2020 EMG-CAV no.41-A/2019 (Through Video Conferencing from Srinagar)

**Mudasir Nazir Shah** 

.....Appellants

Through:- Petitioner in person

(On Video Conference from High Court at Srinagar)

V/s

State of J&K & Others

....Respondent(s)

Through:- Mr. Mir Suhail, AAG

(On Video Conferencing from High Court at

Srinagar)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

**Coram:** 

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 05.06.2020

EMG- WP (C) PIL no. 66-A/2020

List this petition before a bench of which one of us (Gita Mittal,

CJ) is not a member on 8<sup>th</sup> June 2020.

(SANJAY DHAR) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 05.06.2020 Raj Kumar